

2021
HIGH COURT, APPELLATE SIDE
CALCUTTA

NOTIFICATION

No. 4272-RG

Dated, Calcutta, 8th October, 2021

In furtherance to Court's notification no. 3949-RG dated 16.09.2021 regarding zone of consideration for Normal Promotion 2021, it is hereby notified for information of all concerned that Smt. Madhumita Roy-III, Additional District & Sessions Judge, Fast Track Court-II, Kandi, Murshidabad, the officer at sl. no. 14, is hereby excluded from the zone of consideration for Normal Promotion in view of her unwillingness for participation in the selection process and Mr. Abu Helal Manjurur Rahaman, ADJ, FTC-6, Alipore, South 24-Parganas, UOT as ADJ, FTC, Haldia, Purba Medinipur, is included in the zone of consideration as 33rd candidate against 11 vacancies declared vide Court's notification no. 3765-RG dated 03.09.2021.

Mr. Abu Helal Manjurur Rahaman, ADJ, FTC-6, Alipore, South 24-Parganas, UOT as ADJ, FTC, Haldia, Purba Medinipur, is directed to send 10 copies of judgments, 5 Civil and 5 Criminal cases, in triplicate, delivered by him, so as to reach the office of the Registrar (Judicial Service), High Court, Appellate Side by 15.11.2021, positively.

By Order,

Sd/-

**Registrar General-cum-
Secretary, Selection Board
High Court, Calcutta**